Title: Need to withdraw the order for closure of STD and ISD facilities in Jammu and Kashmir.

SHRI ABDUL RASHID SHAHEEN (BARAMULLA): Mr. Speaker, Sir, in December, 2001, by the order of the Government of India, STD facilities have been stopped to the PCOs of Jammu and Kashmir. I would like to draw the attention of the Government to this serious concern caused due to the stoppage of STD facilities in Jammu and Kashmir. This is an insulting order. This amounts to the denial of a right equivalent to fundamental right. $\hat{a} \in I$  (*Interruptions*)

MR. DEPUTY-SPEAKER: You will not get the chance today. When your name is there, I will call you. Every time you disturb me by calling *Upadhyaksha....(Interruptions*)

SHRI ABDUL RASHID SHAHEEN : Unfortunately, the people who do not have the facility of telephone connection in their homes, are in a terrible situation this time because they cannot communicate to their boys and girls who are studying outside in different States of the country. Those students, who are outside the State, are like fish out of water for the communication. I would like to urge upon the Government to withdraw this order as early as possible. This order has unfortunately rendered 30,000 people, who had taken to this meagre job, jobless. Among those people, there are graduates, war widows and ex-soldiers. So, this is a matter of concern. People are concerned. I urge that this order should be withdrawn as early as possible....(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Kuppusami, you will get your chance. I will call you at the appropriate time. I am also sitting here. You will get your chance.